

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT
LOK SABHA**

**STARRED QUESTION NO. 156
TO BE ANSWERED ON 10.03.2025**

WELFARE OF DOMESTIC WORKERS

***156. SHRI G M HARISH BALAYOGI:
SMT. SAJDA AHMED:**

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Government has conducted any survey of domestic workers across the country, if so, the details thereof;**
- (b) the details of the steps taken by the Government for the welfare of domestic workers;**
- (c) the details of measures taken by the Government to create awareness among domestic workers about the various welfare schemes available to them;**
- (d) whether the Government is aware of the rising number of complaints regarding the exploitation of domestic workers, brought illegally from Northeast to metropolitan cities and towns;**
- (e) if so, the details thereof and the action taken by the Government to tackle the issue;**
- (f) the details of the measures taken by the Government so far to address the issues of exploitation, low wages and lack of job security faced by domestic workers across the country;**
- (g) whether the Government maintain a database of registered domestic workers, if so, the details thereof, city-wise;**
- (h) whether the Government has any proposal to consider to include domestic workers under the purview of existing labour laws or creating a dedicated legislation to protect their rights, if so, the details thereof; and**
- (i) whether the Government has formulated a comprehensive legal framework to regulate domestic workers for ensuring their protection against exploitation and guaranteeing social security benefits for them, if so the details thereof?**

ANSWER

**MINISTER OF LABOUR AND EMPLOYMENT
(DR. MANSUKH MANDAVIYA)**

(a) to (i): A statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (i) OF LOK SABHA STARRED QUESTION NO. 156 RAISED BY SHRI G M HARISH BALAYOGI AND SMT. SAJDA AHMED DUE FOR REPLY ON 10.03.2025 REGARDING WELFARE OF DOMESTIC WORKERS.

(a) to (i): Labour Bureau, an attached office of the Ministry of Labour and Employment, has undertaken an All India Survey on Domestic Workers based on multi stage sampling design. The field work of the survey has been completed.

Government is implementing various social security and welfare measures for unorganized workers, including domestic workers, such as (i) Pradhan Mantri Jeevan Jyoti Beema Yojana (PMJJBY) and Pradhan Mantri Suraksha Beema Yojana (PMSBY) for life and disability cover respectively, (ii) Pradhan Mantri Shram Yogi Man Dhan Yojana (PM-SYM) for old age pension, (iii) Ayushman Bharat Pradhan Mantri Jan Arogya Yojana (PMJAY) for secondary and tertiary health benefits, (iv) Pradhan Mantri Awas Yojna for housing needs to name a few. Further, the Domestic Workers Sector Skill Council (DWSSC) under Ministry of Skill Development and Entrepreneurship is imparting various skill development training programmes to domestic workers.

State Governments regulate the conduct of private placement agencies, if necessary, by making their own Policy/ Act in this regard.

Ministry of Labour & Employment has launched on 26th August, 2021 the e-Shram portal which is a National Database of the Unorganised Workers, including domestic workers, seeded with Aadhaar. The portal has been made available to the States/UTs for registration of various categories of unorganized workers on e-Shram portal. As on 04.03.2025, over 30.68 crore unorganized workers, including domestic workers, are registered on e-Shram.

In keeping with the vision of the Budget Announcement, 2024-25, on developing e-Shram as a "One-Stop-Solution" for unorganized workers to have access to various social security schemes, Ministry of Labour and Employment launched the e-Shram-"One-Stop-Solution" on 21st October 2024. e-Shram-"One-Stop-Solution" entails integration of different social security/ welfare schemes at single portal i.e. e-Shram. This enables unorganised workers, including domestic workers, registered on e-Shram to access social security schemes and see benefits availed by them so far, through e-Shram.

So far, 13 schemes of different Central Ministries/ Departments have already been integrated/ mapped with the eShram including Pradhan Mantri Street Vendors Atmanirbhar Nidhi (PM-SVANidhi), Pradhan Mantri Suraksha Bima Yojana (PMSBY), Pradhan Mantri Jeevan Jyoti Bima Yojana (PMJJBY), National Family Benefit Scheme (NFBS), Mahatma Gandhi National Rural Employment Guarantee Act (MGNREGA), Pradhan Mantri Awas Yojana - Gramin (PMAY-G), Ayushman Bharat - Pradhan Mantri Jan Arogya Yojana (AB-PMJAY), Pradhan Mantri Awas Yojana - Urban (PMAY-U) and Pradhan Mantri Matsya Sampada Yojana (PMMSY), Pradhan Mantri Kisan Maan Dhan Yojana (PM-KMY).

The Unorganised Workers' Social Security Act, 2008, subsumed in the Code on Social Security, 2020, provides for social security for unorganized workers including domestic workers. In the Code on Social Security, 2020, the Central and State Governments are mandated to formulate suitable social security and welfare schemes for unorganized workers including domestic workers.
